

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.218
IA-3623/2022 in
IB-100/ND/2022

IN THE MATTER OF

Avnish Builders & Contractors

..APPLICANT

Vs.

VRP Buildtech (P) Ltd

.. RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 16.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

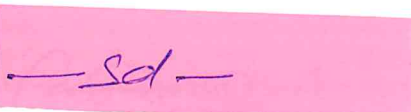
For the Applicant :

For the respondent :

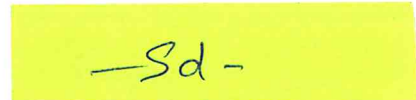
ORDER

IA-3623/2022 :

This IA has already been disposed of vide this Tribunal's order dated 03.8.2022. The same is wrongly listed in today's Cause List. The Registry is directed not to list the IA again.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Surjit